

GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO.3689

TO BE ANSWERED ON THE 22ND DECEMBER, 2015/PAUSHA 1, 1937 (SAKA)

POCSO ACT

3689. DR. KIRIT P. SOLANKI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of cases pending under Protection of Children from Sexual Offences (POCSO) Act;
- (b) the number of translators, interpreters and special educators deployed in the special courts as required under the said Act, State-wise; and
- (c) the number of Special Public Prosecutors (SPPs) appointed under the Act, State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a): As per information provided by the National Crime Records Bureau (NCRB), a total of 7,970 cases pending for trial under the Protection of Children from Sexual Offences (POCSO) Act, 2012 at end of the year 2014. State/UT wise details are enclosed at Annexure-I.

(b) & (c): As per the information provided by National Commission for Protection of Child Rights, data on number of translator, interpreters and special educators deployed in the special courts are not maintained. Based on the information collected from the States/UTs, 478 Special Public Prosecutors (SPPs) have been appointed in 651 districts under the POCSO Act, 2012 from November, 2012 till March, 2015. The State/UT-wise details are given in Annexure-II.

State/UT wise Cases Pending Trial at the end of the year (PT) Under the Protection of Children from Sexual Offences Act, 2012 for Crimes against Children During 2014

SL	State/UT	2014
		PT
1	Andhra Pradesh	46
2	Arunachal Pradesh	3
3	Assam	136
4	Bihar	36
5	Chhattisgarh	376
6	Goa	0
7	Gujarat	63
8	Haryana	2
9	Himachal Pradesh	16
10	Jammu & Kashmir	0
11	Jharkhand	18
12	Karnataka	506
13	Kerala	499
14	Madhya Pradesh	110
15	Maharashtra	184
16	Manipur	1
17	Meghalaya	41
18	Mizoram	32
19	Nagaland	0
20	Odisha	72
21	Punjab	21
22	Rajasthan	166
23	Sikkim	14
24	Tamil Nadu	563
25	Telangana	6
26	Tripura	23
27	Uttar Pradesh	3740
28	Uttarakhand	48
29	West Bengal	1161
	TOTAL STATE(S)	7883
30	A & N Islands	0
31	Chandigarh	0
32	D&N Haveli	0
33	Daman & Diu	0
34	Delhi UT	62
35	Lakshadweep	1
36	Puducherry	24
	TOTAL UT(S)	87
	TOTAL (ALL INDIA)	7970

Source: Crime in India

State/UT-wise details of Special Public Prosecutors established in each district designated under the POCSO Act, 2012 since November 2012 till March 2015.

Sl.No.	State/UTs	No. of Districts	No. of Special Public Prosecutors
1.	Andhra Pradesh/Telangana	23	23
2.	Arunachal Pradesh	17	3
3.	Assam	27	27
4.	Bihar	38	23
5.	Chhattisgarh	27	16
6.	Goa	2	1
7.	Gujarat	33	Not given
8.	Haryana	21	21
9.	Himachal Pradesh	12	10
10.	Jharkhand	24	24
11.	Karnataka	30	29
12.	Kerala	14	14
13.	Maharashtra	36	36
14.	Meghalaya	11	3
15.	Manipur	9	2
16.	Madhya Pradesh	50	50
17.	Mizoram	8	2
18.	Nagaland	11	11
19.	Odisha	30	30
20.	Punjab	22	22
21.	Rajasthan	33	33
22.	Sikkim	4	4
23.	Tamil Nadu	32	Not given
24.	Tripura	8	3
25.	Uttarakhand	13	Not given
26.	Uttar Pradesh	75	75
27.	West Bengal	20	Not given
28.	Andaman & Nicobar	3	1
29.	Chandigarh	1	2
30.	Daman and Diu	2	1
31.	Delhi	11	11
32.	Dadra & Nagar Haveli	1	1
33.	Lakshadweep	1	Not given
34.	Pondicherry	2	Not given
	Total:	651	478
